

**Central Administrative Tribunal
Principal Bench**

**CP-60/2018 in
OA-3814/2017**

New Delhi, this the 12th day of April, 2018

**Hon'ble Mrs. Jasmine Ahmed, Member (J)
Hon'ble Mr. Uday Kumar Varma, Member (A)**

1. Seema Kaushik, aged 31 years,
D/o Sh. Vishnu Dutt,
R/o H.No. 58, Swaroof Garden,
Opposite Railway Station,
Gurgaon-122006 (Haryana).
2. Manju, aged 32 years,
D/o Sh. Prem Singh,
R/o A-2/98, Sector-5,
Rohini, New Delhi-110085.
3. Ram Charan Meena, aged 31 years,
S/o Sh. Ram Narayan Meena,
R/o VPO Mahu Kheda, Tehsil-Baswa,
Distt. Dusa (Rajasthan)-303315. Petitioners

Versus

Ms. Somya Gupta,
Director of Education,
Old Secretariat, Delhi-110054. Respondents
(through Sh. Vaibhav Pratap Singh)

ORDER (ORAL)

Mrs. Jasmine Ahmed, Member (J)

None for the petitioner.

2. Learned counsel for the respondents states that in pursuance of the orders of this Tribunal dated 02.11.2017, respondents have

passed an order dated 13.02.2018. He also states that he has filed the said order through affidavit.

3. We are satisfied that the order of this Tribunal has been complied with. CP is thus closed. Notices issued to the respondents are discharged.

(Uday Kumar Varma)
Member (A)

(Jasmine Ahmed)
Member (J)

/ns/